

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No. 368/2018
in
OA No.1131/2016
MA No.2688/2018**

New Delhi, this the 28th day of January, 2019

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Baby
Aged about 32 years
D/o Shri Satbir Singh
R/o H.No.164 (New), 216 (old)
Bankner, Delhi – 110 040. Petitioner

(By Advocate: Mr. Ajesh Luthra)

VERSUS

1. Shri Anshu Prakash
Chief Secretary
Govt. of NCT of Delhi
A-Wing, 5th Floor, Delhi Secretariat
I.P.Estate, New Delhi.
2. Ms. Gitanjali Gupta
Chairman
Delhi Subordinate Services Selection Board (DSSSB)
FC-18, Karkardooma Institutional Area, Delhi-92.
3. Smt. Saumya Gupta
Director
Directorate of Education
(GNCT of Delhi)
Old Secretariat, Delhi-54. Respondents.

(By Advocate: Mr. Anuj Kumar Sharma
Shri Rohit Bhagat for Shri Sourabh Chadda
for R-3)

ORDER (ORAL)**By Hon'ble Mr. V. Ajay Kumar, Member (J)**

Shri Ajesh Luthra, learned counsel for the petitioner submits that the Order of this Tribunal has been complied with. Accordingly, the Contempt Petition is closed. Notices issued to the respondents are discharged. No costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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